

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 1563/2018

HANS VAHINI SHIKSHA SAMITI

Appellant(s)

VERSUS

STATE OF UP & ANR.

Respondent(s)

Date : 02-05-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Nishit Agrawal, Adv.  
M/S. Aura & Co., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Ld. Counsel for the Parties shall file the statement of case within the statutory period thereafter the matter shall be processed for listing before the Hon'ble Court, as per rules.

SANJAY PARIHAR  
Registrar

MG